

श्री अनजित जी
22/11/26
11/11/26

Declaration of Assets and Liabilities

Year 2025-2026

I, **CHHOTE LAL PRASAD**, Son of **Lt. SUKDEV PRASAD**, aged **50**, years, belonging to Bihar Legislative Assembly, Patna Service and presently working as **OFFICE ATTENDENT** of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000/-	INDU DEVI 2000/-	AWDHESH KUMAR	ROUSHANI KUMARI	PRATIMA KUMARI
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50,000/- (SBI SB A/c)	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	7344/- and 6524/- Annum Premium For LIC	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewelry (give details of weight and value)	NIL	Gold 10 gm. Silver 20 gm	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	T.V,FREEZ Etc	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets:-

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	1021 Sq. Fit at Punpun and 340 Sq. Fit at Gola Road, Patna	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses /Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10-02-2026
(a)	(i) Loans from Banks	NIL	
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues:	NIL	
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	
	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which	PAN-BMIPP9407P	

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Income Tax Return filed. Give also Permanent Account Number (PAN)]	
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	
(iii) Sales Tax [Only in case of proprietary business]	
(iv) Property Tax	

C. Personal Detail:-

GPF/CPF/PRAN No. :- **PTS/BLA-1194**

Gender :- M (M/F)

Date of Birth :- **20/02/1976**

Class/Group :- C (A/B/C)

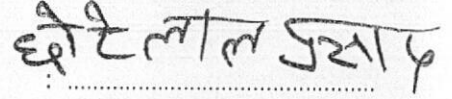
Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- GOPALGANJ

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature



Name of Employee : CHHOTE LAL PRASAD Place:

Designation : OFFICE ATTENDENT

Department : Bihar Legislative Assembly

PATNA

Date: ..11/02/2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.